The PFR of above links have already been prepared and circulated to the concerned State Governments. The PFR of SM link project has been circulated to the concerned State Governments including State of Odisha. The draft FR of MSTG link project with alternate alignment studies, draft FR of GDS link project and the draft FR of SM link project have also been prepared.

[2 March, 2020]

As per PFR of MSTG link, it is proposed to divert a quantum of 43,208 MCM (including the contribution of enroute major streams between Manas and Teesta like Aie, Torsa, Raidak and Jaldhaka) through the link canal. After meeting the enroute requirements for irrigation, domestic & industrial needs of this link project as well as that of Ganga-Damodar-Subernarekha (G-D-S) and Subernarakha-Mahanadi(S-M) link projects, a quantum of 13,965 MCM of water will be brought to Mahanadi basin for further diversion to south through the nine link system proposed under Peninsular component of NPP.

## Progress of implementation of Swachh Bharat Mission

1219. SHRI T.G. VENKATESH: Will the Minister of JAL SHAKTI be pleased to state:

- whether the Central Government while giving utmost significance for providing sanitation facilities, has introduced Swachh Bharat Mission in the year 2014, if so, the details thereof;
- the quantum of funds sanctioned to each State and particularly to State of Andhra Pradesh during the past five years;
- whether the funds released has been utilised fully for the purpose of sanitation facilities in the rural areas, or Government has observed any deviation in the guidelines, if so, the details thereof; and
- (d) the achievements made during the last six years in this direction, particularly in the State of Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) The Government had launched Swachh Bharat Mission (Grameen) [SBM(G)] with effect from 2nd October, 2014 with the aim to attain Open Defecation Free (ODF) India by providing access to toilet facilities to all the rural households and to improve overall cleanliness in the rural areas in the country. Under the programme, financial incentive upto ₹ 12000/- for construction of IHHLs is provided to all the Below Poverty Line (BPL) households and certain categories of identified Above Poverty Line (APL) households. Further, financial assistance is also provided to the Gram Panchayats for construction of Community Sanitary Complexes and Solid and Liquid Waste Management. Sanitation being a behavioral issue, emphasis is given on behavior change and capacity building under SBM(G).

- (b) The State/UT-wise details of Centre share released during the last five years including Andhra Pradesh, is given in the Statement (See below).
- The funds released under SBM(G) are usually utilized by the States as per the SBM(G) guidelines. Whenever any deviation from guidelines in utilization of funds is observed, the same is taken up with the States for appropriate corrective measures.
- (d) As per the data reported by the States/UTs on the online Integrated Management Information System (IMIS) maintained by Department of Drinking Water and Sanitation, 10.29 crore individual household latrines (IHHLs) including 39.88 lakhs in Andhra Pradesh have been constructed under SBM(G) in the rural areas of the country and all the States/UTs including Andhra Pradesh have declared themselves as ODF.

Statement State/UT-wise Central share released during the last 5 years under SBM(G)

(₹ in crore)

| State/UT                       | 2014-15 | 2015-16 | 2016-17 | 2017-18 | 2018-19 |
|--------------------------------|---------|---------|---------|---------|---------|
| 1                              | 2       | 3       | 4       | 5       | 6       |
| Andaman and<br>Nicobar Islands | 0.00    | 3.40    | 3.00    | 30.72   | 6.05    |
| Andhra Pradesh                 | 116.10  | 234.17  | 342.21  | 1219.88 | 1381.11 |
| Arunachal Pradesh              | 14.61   | 38.71   | 65.09   | 137.30  | 51.31   |
| Assam                          | 185.78  | 474.27  | 747.58  | 1171.95 | 882.09  |
| Bihar                          | 0.00    | 221.55  | 131.86  | 875.92  | 2943.69 |
| Chhattisgarh                   | 28.12   | 144.72  | 584.46  | 677.83  | 448.50  |

| Written Answers to     |        | [2 March, 2020] | Unstarred Questions 197 |         |         |
|------------------------|--------|-----------------|-------------------------|---------|---------|
| 1                      | 2      | 3               | 4                       | 5       | 6       |
| Dadra and Nagar Haveli | 0.00   | 0.00            | 0.00                    | 17.68   | 0.65    |
| Daman and Diu          | 0.00   | 0.00            | 0.00                    | 2.00    | 0.19    |
| Goa                    | 0.00   | 1.05            | 0.00                    | 0.52    | 0.00    |
| Gujarat                | 156.07 | 478.22          | 751.23                  | 466.04  | 192.92  |
| Haryana                | 5.93   | 32.76           | 68.79                   | 39.66   | 70.24   |
| Himachal Pradesh       | 130.17 | 4.37            | 117.30                  | 20.68   | 0.00    |
| Jammu and Kashmir      | 103.08 | 4.05            | 59.51                   | 202.38  | 278.37  |
| Jharkhand              | 23.05  | 97.32           | 455.46                  | 698.66  | 753.02  |
| Karnataka              | 312.57 | 450.77          | 419.56                  | 983.39  | 739.73  |
| Kerala                 | 33.97  | 8.50            | 196.28                  | 59.36   | 12.47   |
| Madhya Pradesh         | 0.00   | 374.33          | 1210.77                 | 1380.61 | 590.94  |
| Maharashtra            | 236.11 | 567.45          | 528.94                  | 1235.34 | 1352.92 |
| Manipur                | 9.18   | 44.19           | 27.28                   | 77.02   | 75.06   |
| Meghalaya              | 0.00   | 35.65           | 75.70                   | 153.89  | 0.00    |
| Mizoram                | 0.00   | 3.32            | 10.98                   | 46.24   | 12.73   |
| Nagaland               | 20.87  | 10.83           | 64.12                   | 71.41   | 59.93   |
| Odisha                 | 65.84  | 571.50          | 863.65                  | 457.02  | 1367.62 |
| Puducherry             | 2.00   | 4.40            | 0.00                    | 50.25   | 0.00    |
| Punjab                 | 0.00   | 38.70           | 197.02                  | 283.48  | 0.00    |
| Rajasthan              | 271.57 | 938.73          | 777.30                  | 981.51  | 865.88  |
| Sikkim                 | 3.89   | 6.12            | 6.87                    | 12.98   | 1.96    |
| Tamil Nadu             | 205.12 | 78.94           | 537.02                  | 865.94  | 760.99  |
| Telangana              | 105.62 | 128.39          | 135.72                  | 481.94  | 515.05  |
| Tripura                | 50.65  | 38.89           | 24.98                   | 24.00   | 116.93  |
| Uttar Pradesh          | 237.99 | 565.39          | 1153.33                 | 3155.37 | 7414.07 |
| Uttarakhand            | 40.52  | 49.37           | 348.05                  | 146.69  | 65.80   |
| W / D 1                | 251.52 | <b>510.00</b>   | 655.50                  | 502.22  | 52425   |

West Bengal

Total

371.52

2730.33

712.92

6362.96

655.50

10559.58

583.23

16610.88

534.25

21494.48